

(c) Yes, Sir.

(d) No coaches are planned for fixing cushions during 1991-92 since cushioned berths have been provided in all the three-tier sleeper coaches identified for conversion.

De-Licensing of Sugar Mills

3451. SHRI SIMON MARANDI: Will the Minister of FOOD be pleased to state:

(a) whether the Government propose to de-licence Sugar mills and provided some concessions to agricultural sector as is being provided to the industrial sector;

(b) whether Government propose to withdraw the dual policy on subsidy;

(c) if so, the effective steps taken in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOL): (a) to (c). At present, there is no proposal to de-licence the sugar industry or to do away with the dual pricing system in the sugar industry.

(d) Sugar is an essential commodity, whose production and distribution is required to be regulated in a planned manner, so as to make it available at a reasonable price to the consumers.

Quota of Berths for Vijayawada

3452. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether because of insufficient quota of reservation to Vijayawada city on many important trains the passengers are suffering a lot;

(b) if so, whether the Government propose to increase the reservation quota for Vijayawada city on the super fast trains that pass through it;

(c) if so, the details ; and

(d) if not, the reasons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Some passengers remain on the waiting list at Vijayawada station.

(b) to (c). The reserved accommodation available by super fast trains which pass through Vijayawada has been distributed to various stations where the same is being fully utilised leaving no scope for any increase in the quota at Vijayawada for the present.

Nilambur - Mysore Line

3453. SHRI K. MURALEE DHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been conducted for construction of railway line from Nilambur to Mysore; and

(b) if so, the details thereof and the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

Vocationalisation of Secondary Education

3454. SHRI JEEWAN SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: